

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.15/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Shankar Sharma & Ors.-Versus-Astha Nursing Home Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr Beelobroto Mitra, Adv
2) Ms Swapna Choudhary, Adv
3) Mr Sidhartha Sharma, Adv
4) Ms Namrati Basu, Adv

} for petitioner
19/12/17

1) A. Roy, Adv.
2) N. DASGUPTA, Adv.
3) D.N. DEY, Adv
4) J. BATWAIK, PLS

R-15/14
19/12/2017

1. PATITA PARAN BISHWAL, Adv
2. AVIK CHOWDHURY, Adv

R-15 & 16

19/12/2017

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 16 are present.

Ld. Counsel for the petitioner made a request that time may be given for filing reply in C.A.No. 485/KB/2017. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

List it on 15/02/2018 for disposal of C.P. Along with all pending I.As.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)